



**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

OA No.3145/2015

New Delhi, this the 11th Day of February, 2020

**Hon'ble Mrs. Justice Vijay Lakshmi Member(J)
Hon'ble Mr. Pradeep Kumar, Member (A)**

1. Smt. Sushma Virmani, 56 years
W/o Sh. V.K. Virmani
Assistant Matron (Equal to ANS)
Employee Code 195158
7/84, Lodhi Colony, New Delhi.
2. Smt. Bimla Jandwani, 58 years
W/o Sh. Naresh Kumar
Nursing Sister, Employee Code 194506
32/6, 2nd Floor, Old Rajinder Nagar
New Delhi-110060.
3. Smt. Savitri Kakkar, 57 years
W/o Sh. R.K. Kakkar
Nursing Sister, Employee Code 194994
D-43, Sudarshan Park, New Delhi.
4. Smt. K. Kanakam, 59 years
W/o Sh. Harinarayanan
Nursing Sister, Employee Code 195132
Flat No.15, Charak Palika Hospital Complex
Moti Bagh-I, New Delhi-110021.
5. Ms. Anjana Promila Singh, 56 years
D/o Sh. P.S. Singh
Nursing Sister, Employee Code 194960
F-173, Mangal Bazar, Laxmi Nagar
Delhi-110092.
6. Mrs. Lilly Francis, 57 years
W/o Mr. Trancis Vargese
Nursing Sister, Employee Code 227258
Q.No.2, Dr.'s Flats, Type 4
CPH Compound Moti Bagh-I
New Delhi-110021.



7. Smt. Savita Tandon, 57 years
W/o Sh. Shashi Tandon
Nursing Sister, Employee Code 231126
H.No.19/21-A, Tilak Nagar, New Delhi.
8. Smt. Pushpa Virmani, 61 years
W/o Sh. Arjun Virmani
Ex-Nursing Sister, Employee Code 195166
H.No.3/111, Near Ryan School
Sector 11, Rohini, Delhi-110085.
9. Smt. Raj Kumari Saniyamma, 61 years
W/o Sh. Rama Nand
Ex.-Nursing Sister, Employee Code 195041
T-7, Palika Housing Complex
Lodhi Colony, New Delhi-110003.
10. Smt. Susamma Sebastian, 60 years
W/o Sh. Sebastian K.V.
Ex-Nursing Sister, Employee Code 195075
Kumblobika House
Kunnananmathitta (Kerala) 689582.Applicants

(By: None)

Vs.

1. Union of India through Secretary
Ministry of Health & Family Welfare
(Nursing Section)
Nirman Bhawan, New Delhi.
2. New Delhi Municipal Council
Through its Chairman
Town Hall, Sansad Marg
New Delhi-110001.
3. Department of Personnel & Training
Through Secretary, Ministry of Personnel
Public Grievances & Pension
North Block, New Delhi.Respondents

(By Advocates: S.K. Tripathi for Shri Gyanendra Singh
and Ms. Ashita Chhibbar for Shri Vaibhav Agnihotri)

Order (Oral)



Justice Vijay Lakshmi, M(J)

No one is present on behalf of the applicant. Shri S.K. Tripathi proxy to Shri Gyanendra Singh and Ms. Ashita Chhibbar proxy for Shri Vaibhav Agnihotri, counsel for the respondents, are present.

2. The order sheets show that on previous several dates too, no-one has appeared on behalf of the applicant.

3. The matter pertains to the year 2015. It appears that due to efflux of time, the OA has now become infructuous and perhaps for that reason, the applicant has lost interest in it. The same is accordingly dismissed in default and for non prosecution. No costs.

(Pradeep Kumar)
Member(A)

(Justice Vijay Lakshmi)
Member(J)

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